

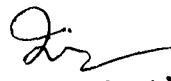
(13) 8.4.2004.

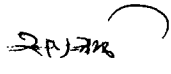
Appl: None.

Resp: Shri Raj Singh for Shri A.K.Chaturvedi.

Neither the applicants, nor <sup>their</sup> ~~his~~ counsel is present even in the revised call. It therefore appears that the applicants ~~are~~ <sup>are</sup> not interested in prosecuting this case, the same is dismissed in default and for non-prosecution.

Copy of order  
13/4/04

  
(M.L. Sahni)  
M(J)

  
(S.P. Arya)  
M(A)

v.